NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH** KOLKATA

C.P.(CAA) No.583/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th December 2017, 10.30 A.M.

Name	of the Company	Aadhar Dealcomm Pvt.l	td.& Ors	
Under Section		230-232		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr D. N. Sharman) Mr Jr Dy letitionen 12/12

ORDER

Ld. Counsel for the petitioners is present.

Heard. Reserved for order.

Sd (Jinan K.R.) Member (I)

(V.P.Singh) Member (I)